

Virtual Hearing and Physical Hearing Cases in Ramanathapuram District
Cause List Date: 06.07.2021

PRINCIPAL DISTRICT COURT, RAMANATHAPURAM

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_MTQ5Nzk3YjQ0MTg1Ni00ZWE1LTgzNGQ0YzgwNjg2NzNhZmY3%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1312/2021	B	3/2021, AWPS, Ramanathapuram	U/s.376, 506(ii) IPC	Balamurugan	M.Dharmar
2	1331/2021	B	601/2020 Kenikarai P.S	U/s. 392 IPC	Ranjithkumar	T.Muneeswaran
3	1332/2021	B	231/2021 Paramakudi Taluk P.S	U/s. 302 IPC	Sukumaran and 3 others	A. Ravichandra Ramavanni
4	1321/2021	B	183/2021 Ervadi Dharga P.S	U/s. 4 (1),(aaa) and 4 (1-A) of TNP Act	Kruppiah	K.Ramanathan
5	1322/2021	B	185/2021 Ervadi Dharga P.S	U/s. 4 (1)(aaa) and 4 (1-A) of TNP Act	Karuppiah	K.Ramanathan
6	1325/2021	B	185/2021 Ervadi Dharga P.S	U/s. 4 (1)(aaa) and 4 (1-A) of TNP Act	Shanmuga Raj	K.Ramanathan
7	1337/2021	B	146/2021 Rameswaram Jetty P.S	U/s. 341,294(b), and 307 IPC	Ramalinga Moorthy	K.Ramanathan
8	1338/2021	B	502/2021 Kenikarai P.S	U/s.294(b),448,353, 506(i),IPC and 3 of TNPPDL Act	Anthoniyammal	S.Shanmuganathan
9	1323/2021	AB	09/2021 AWPS Paramakudi	U/s. 498(A) 341, 294(b) 506 (i) IPC and 4 of DP Act	Ulaganathan and 2 others	A.Manoharan
10	1333/2021	AB	172/2021 Mandapam P.S	U/s.294(b),323, 324, 427,506 (ii) IPC	Mani @ Manikanda Prabu and one another	T.Marimuthu
11	1334/2021	AB	267/2021 Kenikarai P.S	U/s. 379 IPC, 21(1) Mines and Minerals (Develoment & Regulation) Act 1957	Appas	P.Thirumalaikumar
12	1036/2021	C	565/2020 Bazar P.S., Ramnad	U/s.294(b), 324, 341, 506(ii) IPC	Anandbabu and 2 Others	R.Nagasharma
13	1335/2021	AB Amendm ent	6/2021 AWPS Paramakudi	U/s. 498(A), 294(b), 355, 506(i) IPC and 4 of DP Act	Karthick and one another	A.Manoharan

Virtual Hearing Cases (Criminal)

S.No.	Case No	Stage	Cr.No. And Police Station	Name of the Accused	Name of Counsel for Petitioner/ Accused TVL
1	SC 1/2021	For further proceedings	31/2015 Paramakudi Taluk P.S.	Samidurai	Public Procecuter Vs Ravichandra Ramavanni
2	SC 2/2021	For further proceedings	79/2016 Rameswaram Jetty P.S.	Muthupandi and 6 others	Public Procecuter Vs S.Hariharan
3	SC 34/2021	For further proceedings	174/2010, kamuthi P.S	Arumugam and 14 others	Public Procecuter Vs S.J.Sheik Ibrahim
4	CrM.P.No. 862/2021	Enquiry	2/2021, Emaneswaram P.S.	Sugumaran	B.Sundarrajan Vs Public Procecuter
5	Cr.M.P.No. 1005/2021	Enquiry	40/2021, Thondi P.S.	Udaiyar	Anbuchelian Vs Public Procecuter
6	Cr.M.P.No 1275/2021	Enquiry	42/2020, Chathirakudi P.S.	Malaiselvam	S.Chellamani Vs Public Procecuter

Physical Hearing Cases (Civil)

S.No.	Case No	Stage	Plaintiff /Petitioner Name	Defendant/ Respondent Name	Plaintiff side advocate	Respondent/ Defendant side Advocate
1	MCOP. 255/2019	Argument	Lakshmi	Palani and one another	S.J.Sheik Ibrahim	Exparte

SPECIAL COURT FOR TRIAL OF CASES UNDER SC/ST ACT 1989, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

FAST TRACK MAHILA COURT, RAMANATHAPURAM

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_MmYzMzViMzUtY2E5ZS00NjUzLTNmZGI0ODZkZTNlOTcwYmNm%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%2261eb1b82-2544-4783-a6e6-3a20db0593e3%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
01.	--	Affidavit (Return of Property)	504/2020 Uchipuli P.S.	U/s. 147, 148, 294(b), 324, 323, 506(2) IPC 11 r/w 12 of POCSO act	Marakatham W/o. Nagarajan	K. G. Ganesh

JUDICIAL MAGISTRATE NO.I COURT, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1.	970/2021	B	211/2021 Devipattinam P.S.	147,148, 294(b), 324, 506(ii), 394 IPC	Kaleeswaran	Tr. Venkadesh

JUDICIAL MAGISTRATE NO.II COURT, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL MAHILA COURT, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL DISTRICT JUDGE, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

Sl.No	Case No	Stage	Party Name	Name of Advocate (Tvl)	Time
1	OS. 37/2017	Arguments	Thangavelu and 1 another Vs Masanam and 1 another	K. Nagarjan Vs N. Rajaraman (P. Venkatesan)	11.00 AM
2	AS.63/2018	For fresh Arguments	Sukumaran and 2 others Vs Saha. Madhava Sasthiri and 8 others	K. Gunasekaran Vs D2- P. Natarajan D3 to D9 – Bala subramaniyan	11.30 AM

SUBORDINATE COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

Date	Case No.	Stage	Plaintiff / Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate	Time Slot
1	AS. 22/2018	Arguments	Kathiresan and 4 others	Sivakumar and 2 others	P.Natarajan	K.Nagarajan	2.00 to 2.30
2	AS. 53/2018	Arguments	Ahamed	Ameena Amma and another	P.Vengatesan	B.Sundar rajan	2.30 to 3.00
3	AS. 56/2018	Arguments	Masanam and 4 others	Hammedha Beevi and 3 others	S.Arsath Hussain	K.Nagarajan	3.00 to 3.30
4	AS. 60/2018	Arguments	Muthirulappa n and another	Thangam Asari and 7 others	K.Natarajan	B.Sundar rajan	3.30 to 4.00
5	CMA. 3/2019	Arguments	Noor Mohamed	Haja Banu and others	B.Sundarrajan	K.Nagarajan	4.00 to 4.30
6	AS. 24/2019	Arguments	Sentheesh Kannan	Sarabuden and three others	K.Thangaraj	P.Natarajan	4.30 to 5.00
7	AS. 8/2020	Arguments	M.Thillainaya gam and other	C.Panjavarnnam	B.Sundarrajan	K.Nagarajan	5.00 to 5.30

CHIEF JUDICIAL MAGISTRATE, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

Date	Cases	Stage	Plaintiff/Petitioner Name	Defendent/ Respondent Name	Plaintiff/Petitioner Advocate	Defendent/ Respondent Advocate	Time
06.07.20 21	MCOP 48/2013	Argument	Muthu lakshmi	Justin anburose and one another	Mr.Devamanoha ran Martin	R1- Mr.Devasahayam R2- Mr.Sakthivel	10.30 to 11.00

FAMILY COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

JUDICIAL MAGISTRATE COURT, PARAMAKUDI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

Date	Case No.	Stage	Petitioner Name	Respondent Name	Advocate Name
1	CC 341/2009	Argument	S.I. of police, Paramakudi Town P.S.	Murugan	P.P S.Chellamani

SUBORDINATE COURT, PARAMAKUDI

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

Date	Case No	Stage	Plaintiff name	Respondent Name	Plaintiff side Advocate	Respondent side Advocate
06.07.2021	OS 15/2009	Argument	Lakshmi and 3 others	Seeniyaae	S. Arsath Hussain ahamed mathai	A. Habeeb

JUDICIAL MAGISTRATE COURT, MUDUKULATHUR

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

SUBORDINATE COURT, MUDUKULATHUR

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, THIRUVADANAI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KAMUTHI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

Date	Case No.	Stage	Petitioner/ Plaintiff	Respondent / Defendant	Petitioner/ Plaintiff Advocate	Respondent / Defendant
06.07.2021	CC. 107/2016	Arguments	Perunazhi PS	Tr.Balu	APP	Tr.Sethupathy

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KADALADI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL DISTRICT JUDGE, PARAMAKUDI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, RAMESWARAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF COURT, PARAMAKUDI

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF COURT, MUDUKULATHUR

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

Date of Hearing	Stage	Case No.	Plaintiff / Defendant Name	Plaintiff Counsel	Defendant Counsel
1	Arguments	O.S.43/2009	Sakthivel and 2 others Vs Manchamalai	Tr.S.Chandra sekaran	Tr.S.Periyasamy
2	Arguments	O.S.75/2018	Prema Vs Panneer selvam(Died)	Tr.Y.T.Ansari	Exparte
3	Arguments	O.S.34/2015	Selvi and four others Vs Murugesan	Tr.S.Arichandran	Tr.S.Periasamy

SPECIAL COURT FOR LANDGRABBING CASES, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Principal District Judge,
Ramanathapuram.